

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 195 OF 2016

Dated: 16th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Kamalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Ms. Raveena Dhamija
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

Mr. Aditya Singh for
Mr. G. Umapathy for R.2

Mr. Ravi Kishore for R.5

Mr. R.B. Sharma for R.6 to 9

ORDER

We have heard learned counsel for the appellant.

List the matter for further hearing on **01.08.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member